

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 5610
TO BE ANSWERED ON 02.04.2018

Vice Chancellor of University

5610. DR. ANUPAM HAZRA:
PROF. SAUGATA ROY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the reasons for not appointing a permanent Vice Chancellor (VC) for Visva Bharati University, Santiniketan;
- (b) whether the expert panel has prepared a list for selection of Vice Chancellor;
- (c) if so, the details thereof and the action taken by the Government to appoint a permanent VC;
- (d) whether the Government is aware that lack of VC, there are a lot of problems on the day to day administration of the University; and
- (e) if so, the steps taken by the Government so far to resolve the issues?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) to (e): The panel previously recommended by the Committee constituted for appointment of the Vice-Chancellor in Visva-Bharati was scrapped with the approval of the President of India in his capacity as the Visitor of the University on consideration of some new facts which had come to light after submission of the panel to the Visitor.

The day to day administration of the University is looked after by the acting Vice-Chancellor who is discharging the duties of the Vice-Chancellor, Visva-Bharati in terms of the relevant provisions of the Visva-Bharati Act, 1951 and Statutes and Regulations made thereunder. The process of appointment of the regular Vice-Chancellor has been set in motion afresh and the post has been re-advertised.
